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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH, PUNE

ORIGINAL APPLICATION NO. 05/2025 (WZ)

IN THE MATTER OF:

THE GRAMPANCHAYAT, SHEDASHI AND ORS.

...APPLICANTS

VERSUS

KILITCH DRUGS (INDIA) LTD. AND ORS.

...RESPONDENTS



ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 and 6

MOST RESPECTFULLY SHOWETH:

- 1] This additional affidavit is being filed on behalf of the Respondent No. 5 and 6 to the above-captioned Application on the direction of an Hon'ble Tribunal by an order dated 23/04/2026.
- 2] It is submitted that, the Respondent no. 5 and 6 has filed an affidavit in reply dated 03/06/2025. It is submitted that, in para no. 6 and 7 we have already mentioned that, there is no regional development plan and the index map which has submitted by the applicant in the



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DATE: 02/06/2026





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application as Annexure A-3 is very preliminary map which does not define red line and blue line. The Index Map at Annexure A-3 is also not signed by all designated authorities yet, one of the reasons being, the work of demarcation of flood lines for Balganga River is not yet completed. The work of demarcating the flood lines for Village Shedashi and / or Village Maldev, is yet to be undertaken.

3] It is submitted that, till date the demarcation of flood lines has not been completed for Balganga River for the said area wherein the project unit of Kilitch Drugs is situated. If, any observation referred in letter dated 25/06/2024 on the based on the index map, the said index map is not finalised yet. In addition to this, the index map is also not signed by the appropriate authority yet. Further, in the affidavit in reply dated 03/06/2025, the same stand has been explained in detail as explained hereinabove and as such there are no contradictions.

Place: _____

Date: _____

M. Mandlik
Assistant Engineer Gr.-1
Hetwane Canal Sub-Division No. 1
Respondent Nos. 5 & 6
Umbarde Patil

Advocate for Respondent No. 5 and 6

M. Mandlik





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VERIFICATION

I, Ms. Geetanjali K. Mandlik, Age:27,years, Occupation: Service, having office at: Hetawane Canal Subdivision No. 1, Umbarde.Tal. Pen, Dist. Raigad, the Respondent No. 5 and 6 do hereby solemnly affirm / state on oath that the contents of the aforestated paragraphs are true and correct to the best of my knowledge, belief, and information. In witness whereof, verified at _____ this ____ day of _____ 2026.

Geetanjali K. Mandlik

Geetanjali K. Mandlik

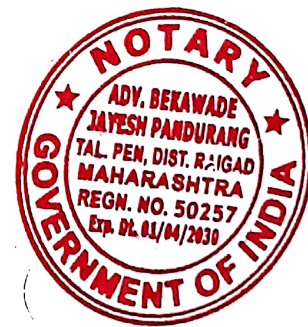
Assistant Engineer Gr.-1
Hetwane Canal Sub-Division No. 1
Umbarde-Pen.

AFFIDAVIT
Solemnly affirmed before the
By Geetanjali K. Mandlik
No. Hetawane canal sub division 1
Tal. Pen Umbarde Dist. Raigad
Who is Identified by
Shri. Adv. Bekawade Jayesh Pandurang
By whom know Personally.

ADV. BEKAWADE JAYESH PANDURANG
NOTARY, GOVT. OF INDIA
RAIGAD DIST.
REGN. No. 50257

BEFORE ME

Adv. Bekawade
ADV. BEKAWADE JAYESH PANDURANG
NOTARY, GOVT. OF INDIA
RAIGAD DIST.
REGN. No. 50257



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Geetanjali K. Mandlik

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AFFDAVIT

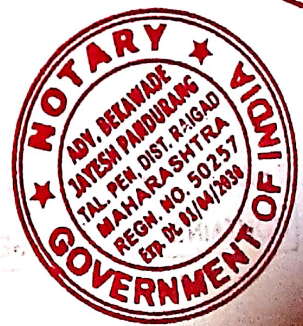
I, Ms. Geetanjali K. Mandlik, Age: 27 years, Occupation: Service, having office at: Hetawane Canal Subdivision No. 1, Umbarde Tal. Pen, Dist. Raigad, the authorised signatory of the Respondent No. 5 and 6 do hereby state on solemnly affirmation that,

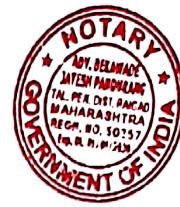
1. I say that, I have been authorised to represent the Respondent No. 5 and 6 in the present proceedings and I am aware of the facts and circumstances regarding the subject matter of the present proceedings, and I am competent to execute the present affidavit.

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2. I say that the accompanying reply is filed on behalf of Respondent No.5 and Respondent No.6 has been prepared under my instructions. I have read the contents of the same. I say that the contents of the reply are true and correct to the best of my knowledge, information and belief. I have signed and solemnly affirmed at _____ today

I know the affiant

Advocate

Mandlik
Affiant
Assistant Engineer Gr.-1
Hetwane Canal Sub-Division No. 7
Umbarde-Pen.

BEFORE ME

Beke
ADV. BEKAWADE JAYESH PANDURANG
NOTARY, GOVT. OF INDIA
RAIGAD DIST.
REGN. No. 50257

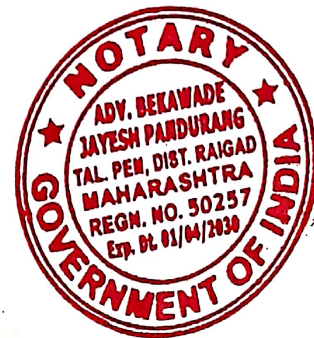
Beke
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DATE: 02/06/2026

AFFIDAVIT
Solemnly affirmed before the
By... Gyestam Jati K. Mandlik
R/o. Hetwane Canal sub division no 2
Tal. Pen. Umbarde Dist. Raigad
Who is identified by
Shri. Adv. Bekawade Jayesh Pandurang
By whom know Personally. Beke

ADV. BEKAWADE JAYESH PANDURANG
NOTARY, GOVT. OF INDIA
RAIGAD DIST.
REGN. No. 50257



Mandlik



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